

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/41/2016  
NAME OF THE PETITIONER(S) : T.N.V. Nanjappa Chetty & another  
NAME OF THE RESPONDENT(S) : T.N.K. Govindaraja Chetty & Co. Pvt. Ltd. & 10 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) R. Prithwisai Pandian  
for T. Venkataravendar

Counsel for  
Respondents 1-10

for T.N.K.

2) Ravi Ramesh  
(Prakash Mittal)

Counsel for  
Petitioner

~~for T.N.K.~~

**ORDER**

Counsels for both the parties are present and submitted that they do agree to submit final arguments afresh before the Single Bench due to the change of the Roster. Put up on **04.01.2018 at 10.30 A.M.**

ghk

-sel-  
MEMBER (JUDICIAL)